

FORM-G
ISSUANCE OF INVITATION FOR EXPRESSION OF INTEREST FOR
KEVIN VENTURES LLP

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with CIN	KEVIN VENTURES LLP (AAE-8716)
2.	Address of the registered office	1864, Tungareshwar House, Tungareshwar Industrial Estate, Opp. Saraswati Building, Sativali Vasai-East Thane, Maharashtra-401208
3.	URL of website	As per the information provided by the Corporate Debtor, there is no operational website of the Corporate Debtor ("CD")
4.	Business Operations	Wholesale trade and commission trade, except motor vehicles and motorcycles
5.	Details of place where majority of fixed assets are located	As confirmed by the management/ suspended board of directors of the Corporate Debtor, there are no fixed assets of the Corporate Debtor
6.	Installed capacity of main products/ services	NA
7.	Quantity and value of main products/ services sold in last financial year	As per the last available Financial Statements of CD for year ended 31.03.2022, the sum total of revenue from other sources is INR 2,75,735/- and as per Financial Statements of CD for year ended 31.03.2021, the Revenue sales amount is INR 17,290/- and revenue from other sources is INR 15, 73, 548/-
8.	Number of employees/ workmen	As confirmed by the management/ suspended board of directors of the Corporate Debtor, there are no employees/ workmen of the Corporate Debtor
9.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All the details are available at the Registered address of the Resolution Professional at B1/701 ,Ganga Satellite, Wanowarie ,Near Kedari Petrol Pump ,Pune, Maharashtra- 411040 and can be sought at cirp.kevinventures@gmail.com
10.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details are available at Registered address of the Resolution Professional at B1/701 ,Ganga Satellite, Wanowarie ,Near Kedari Petrol Pump ,Pune, Maharashtra- 411040 and can be sought at cirp.kevinventures@gmail.com
10.	Last date for receipt of expression of interest	28.11.2023
11.	Date of issue of provisional list of prospective resolution applicants	08.12.2023
12.	Last date for submission of objections to provisional list	13.12.2023
13.	Date of issue of final list of prospective resolution applicants	23.12.2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13.12.2023
15.	Last date for submission of resolution plans	27.01.2024
16.	Process email id to submit EOI	cirp.kevinventures@gmail.com


Rakesh Kumar Relan
Resolution Professional

M/S. KEVIN VENTURE LLP

IP Registration No. IBBI/IPA-001/IP-P-02009/2020-2021/13119
(Authorisation for Assignment is valid till 22.05.2024)

Regd Address: B1/701 ,Ganga Satellite, Wanowarie ,Near Kedari Petrol Pump ,
Maharashtra- 411040

Date: 13.11.2023
Place: Mumbai



